

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART –I BUDGET SESSION

MONDAY, 16<sup>th</sup> APRIL, 2018

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2.00 P.m. The day was allotted for Private Members Business.

**1. Questions:**

Questions Nos. 144 - 150 were taken up and disposed off.

**2. Call Attention Notice:**

Shri Himalaya M. Shangpliang, MLA called the attention of the Minister in-charge Mining & Geology under Rule 54 (1) of the Rules of Procedure and Conduct of Business relating to the news item published in "The Shillong Times", dated 11.04.2018 under the caption "Forged transport challans in circulation in EGH". Shri Conrad. K. Sangma, Chief Minister replied.

**3. Motions:**

Shri Conrad K. Sangma, Chief Minister continued with the reply on Motion No.4 on behalf of Shri James K. Sangma, Minister Home.

Second Batch of Motions was then taken up.

**Motion No. 1** - Dr. M. Ampareen Lyngdoh, MLA "This House do now discuss the alarming condition of medical treatment of cancer patients with special reference to patient care, support and treatment, in the Civil Hospital, Shillong and the need to review governmental financial assistance for patients both from the low income group as well as Government employees availing medical assistance".

The Hon'ble Member moved the Motion and initiated discussion.

(At 11.35 a.m., Hon'ble Deputy Speaker was in the Chair)

Other Hon'ble Members who participated were Shri H. M. Shangpliang, Shri Mayralborn Syiem, Shri Renikton Lyngdoh Tongkhar, Shri Zenith M. Sangma and Shri P. T. Sawkmie.

Shri A. L. Hek, Minister Health and Family Welfare replied.

**Motion No. 2** - Dr. M. Ampareen Lyngdoh, MLA "This House do now discuss the operation of the administrative center of the Schedule Tribe disbursing office and the need to protect the interest of children applying and deserving of Tribal Certificates through the office of the District Commissioner, East Khasi Hills, Shillong".

The Hon'ble Member moved the Motion and initiated discussion.

Other Hon'ble Members who participated were Shri P. T. Sawkmie and Shri Charles Pyngrope.

Shri Kyrmen Shylla, Minister in-charge Social Welfare replied.

#### **4. Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Tuesday, the 17<sup>th</sup> April, 2018.

**Dated Shillong,  
the 16<sup>th</sup> April, 2018.**

**Commissioner & Secretary,  
Meghalaya Legislative Assembly.**